

49.

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/504/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : HOTEL JANA PRIYA
NAME OF THE RESPONDENT(S) : BONTON SOFTWARES PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. Rohan RAJASEKARAN

Counsel for
Petitioner

R.D.R

Om Pooviah Sr Counsel for
MS K. KUMARESH BABU

Counsel for
Respondent

ORDER

Counsel representing both the parties are present and prayed time for submissions. Time extended at request. Put up on **04.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)